Date: 09/05/2025

Mediator: Ms. Anupam Dhingra, Advocate

Case No.: 838/22 Case Id: 2503M02445 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

AJAY JAIN Vs. LEELA GOSWAMI

Total Days spent : 45

Case No.: 166/18 Case Id: 2503M02075 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

RAM SWARUP & ANR Vs. BANK OF BARODA & ORS

Total Days spent : 62

Case No.: 798/21 Case Id: 2502M01673 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

PRIYANKA SRIVASTAV Vs. GAUTAM SRIVASTAV

Total Days spent : 76

Case No.: 2539/20 Case Id: 2410M08951 Referring Judge: Ms. Neha Goel, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S JK TYRES & INDUSTRIES LTD Vs. KRISHAN AGGARWAL

Total Days spent : 202

Case No.: 1334/24 Case Id: 2504M03510 Referring Judge : Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

MONIKA RATHI Vs. DALVIR @ UMESH

Total Days spent : 13

Case No.: 8652/22 Case Id: 2504M03556 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. FAHIMUDDIN ANSARI

Total Days spent : 13

Total: 6

Mediator: Ms. Kusum Lata Sharma, Advocate

Case No.: 550/24 Case Id: 2504M03569 Referring Judge: Sh. Harvinder Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

PARSHANT NARAYAN TIWARI Vs. VIPIN NAGAR & ANR

Total Days spent: 10

Case No.: 122/24 Case Id: 2502M01740 Referring Judge: Sh. Hem Raj, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

AKSHAT KAPOOR & ANR Vs. STATE OF NCT OF DELHI & ORS

Date: 09/05/2025

Total Days spent: 73 Total: 2 Mediator: Ms. Meenakshi Verma, Advocate 2503M02658 Case No.: 3184/24 Case Id: Referring Judge: Ms. Shreya Singh, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM M/S EVERGREEN PUBLICATIONS INDIA LTD Vs. **MOHD ASHFAQ Total Days spent:** 41 2504M03493 Referring Judge: Ms. Shruti Sharma-II, DJS Case No.: 147/23 Case Id: Case Type : MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 2:00:00 PM **KEVAL KUMAR** SHOBHA RANI Vs. **Total Days spent:** 13 Case No.: 1215/22 Case Id: 2504M03499 Referring Judge: Sh. Dev Chaudhary, DJS **RECOVERY: SUIT FOR RECOVERY OF MONEY** 2:00:00 PM Case Type: **Hearing Time: DINESH VERMA** Vs. **DISCOVERY LOGISTIC PVT LTD Total Days spent:** 13 2504M03555 Case No.: 355/17 Case Id: Referring Judge: Sh. Shashank Nandan Bhatt, DJS **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 2:00:00 PM Case Type: STATE Vs. **JAGAN SINGH Total Days spent:** 13 Case No.: 460/24 Case Id: 2504M02907 Referring Judge: Sh. Abhishek Goyal, DHJS Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 2:30:00 PM ۷s. **RAJNISH BABLI Total Days spent:** 34 2504M03506 Case No.: 3376/24 Case Id: Referring Judge: Sh. Arun Sukhija, DHJS MATRIMONIAL: PETITION FOR DIVORCE 3:00:00 PM Case Type: **Hearing Time: DIWAKAR GOSWAMI** Vs. **KUSHAL GOSWAMI**

Mediator: Ms. Sumita Gupta, Advocate

Total:

6

Case No.: 10878/16 Case Id: 2503M02005 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 AM

JAGROOP Vs. SEEMA DEVI

Total Days spent: 62

Page No.: 1

Total Days spent:

13

Date: 09/05/2025

Case No.: 648/2020 Case Id: 2503M02652 Referring Judge: Sh. Manoj Kumar Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 12:00:00 PM

SUMAN TANWAR Vs. THE MANAGER EXTRA MAKRS EDUCATION PVT LTD &

Total Days spent : 41

Total Days spent:

6

Case No.: 809/24 Case Id: 2504M02831 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

SANJEEV OBEROI Vs. RAKESH SHARMA

Total Days spent : 34

Case No.: 7619/23 Case Id: 2504M02827 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

TATA CAPITAL FINANCIAL SERVICES LTD Vs. SARTHAK SANJAY

Total Days spent : 34

Case No.: 970/21 Case Id: 2505M03840 Referring Judge: Ms. Vandana, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

PREMWATI Vs. RAM KISHAN & ORS

Total Days spent : 6

Case No.: 2801/21 Case Id: 2505M03841 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

ARUN KUMAR BERRY Vs. VIVEK KUMAR MARVA

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Case No.: 9979/23 Case Id: 2503M02602 Referring Judge: Ms. Neha Goel, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

IDBI BANK LTD Vs. M/S RICH LIFE & ORS

Total Days spent : 41

Total: 7

Mediator: Not Assigned, NIL

Case No.: 815/24 Case Id: 2505M04073 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 10:00:00 AM

PATANJALI FOODS LTD Vs. STC FOODS

Total Days spent : -1

Case No.: 124/25 Case Id: 2505M04076 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

PRATEEK WALIA Vs. NIPUN BHATIA

Total Days spent : -1

Date: 09/05/2025

Case No.: 729/23 Case Id: 2505M04075 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

BSES RPL Vs. SUBHASH BIDLAN

Total Days spent : -1

Case No.: 2827/23 Case Id: 2505M04074 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

ANKIT SHARMA Vs. SHAKSHI SHARMA

Total Days spent : -1

Case No.: 16186/16 Case Id: 2505M04078 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

TARA CHAND Vs. RATTAN LAL

Total Days spent : -1

Case No.: 789/24 Case Id: 2505M04077 Referring Judge : Sh. Sandeep Kumar Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 12:30:00 PM

NAND KISHORE BANSAL Vs. PRAVEEN KASERA

Total Days spent : -1

Case No.: 1492/18 Case Id: 2505M04079 Referring Judge: Sh. Ankit Karan Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

MANOJ KUMAR Vs. DALIP KUMAR & ORS

Total Days spent : -1

Case No.: 2918/23 Case Id: 2505M04080 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

GURCHARAN SINGH Vs. ASHWANI KUMAR OBEROI

Total Days spent : -1

Case No.: 4300/22 Case Id: 2505M04081 Referring Judge: Ms. Manisha Bhau, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

KEDAR SINGH DARMAL Vs. RAJPATI GAHLOT

Total Days spent : -1

Case No.: 824/24 Case Id: 2505M04082 Referring Judge: Sh. Rishabh Tanwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

RAMESH KUMAR MURJANI Vs. RAJESH BHATIA

Total Days spent : -1

Case No.: 2177/22 Case Id: 2505M04097 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAVINDER PAL SINGH Vs. SANJAY SRIVASTAVA

Total Days spent : -1

Date: 09/05/2025

Case No.: 12/22 Case Id: 2505M04088 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

PARSHOTAM LAL ANAND & ORS Vs. VINOD KAPOOR

Total Days spent : -1

Case No.: 4461/23 Case Id: 2505M04089 Referring Judge: Sh. Shubham Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

JIYA RAM Vs. GAJENDER SINGH

Total Days spent : -1

Case No.: 3599/24 Case Id: 2505M04090 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ANIL SHARMA Vs. NARESH BANSAL

Total Days spent : -1

Case No.: 343/24 Case Id: 2505M04091 Referring Judge: Ms. Hemani Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

M/S SIRCA PAINTS INDIA LTD Vs. MONISH SHAIKH

Total Days spent : -1

Case No.: 7992/24 Case Id: 2505M04092 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

LAXMI VERMA Vs. BABITA MISHRA

Total Days spent : -1

Case No.: 1769/24 Case Id: 2505M04093 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

MANAN MALIK Vs. NANJUM MALIK @ NANJUM BEHAL

Total Days spent :

Case No.: 369/24 Case Id: 2505M04094 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

NANJUM MALIK Vs. MANAN MALIK

Total Days spent : -1

Case No.: 1773/24 Case Id: 2505M04096 Referring Judge: Sh. Sahil Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SUNIL GUPTA Vs. RAJEEV BEHL

Total Days spent : -1

Case No.: 6985/24 Case Id: 2505M04087 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

CSL FINANCE LTD Vs. ABDUL RASHID LOHARE

Date: 09/05/2025

Total Days spent: -1 Case Id: 2505M04098 Referring Judge: Sh. Umang Joshi, DJS Case No.: 2137/24 INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM Case Type: PRABHUSHAN BHAGAT Vs. M/S DANDONA FINANCE LTD **Total Days spent:** -1 Case No.: 31/24 Case Id: 2505M04099 Referring Judge: Sh. Sahil Gupta, DJS RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM Case Type: **RAJEEV BEHL** Vs. **SUNIL GUPTA Total Days spent:** -1 2505M04100 Case No.: Case Id: Referring Judge: Sh. Rajesh Kumar Goel, DHJS 209/25 Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 2:00:00 PM **SUNIL GUPTA** ۷s **BEENA BEHL Total Days spent:** -1 Case No.: 456/24 Case Id: 2505M04101 Referring Judge: Ms. Shivli Talwar, DJS MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 2:00:00 PM **RINKU BALRAM KUMAR & ORS** Vs. **Total Days spent:** -1 2505M04102 Ms. Richa Sharma, DJS Case No.: 16/22 Case Id: Referring Judge: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC 2:00:00 PM Case Type: **Hearing Time:** PARSHOTTAM LAL ANAND **DAVINDER & ORS** Vs. **Total Days spent:** -1 Case Id: 2505M04103 Ms. Richa Sharma, DJS Case No.: 15/22 Referring Judge: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC 2:00:00 PM Case Type: **Hearing Time: PARSHOTAM LAL ANAND & ORS** Vs. **VIVEK CHABBRA Total Days spent:** -1 2505M04104 Ms. Richa Sharma, DJS Case No.: 14/22 Case Id: Referring Judge: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Case Type: **Hearing Time:** 2:00:00 PM PARSHOTAM LAL ANAND **DHIRENDER REHANI** Vs. Total Days spent: -1 2505M04095 Referring Judge: Case Id: Ms. Meena Chauhan, DJS Case No.: 3191/23 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM MUTHOOT FINANCE LTD Vs. **UNNAT ALI** Total Days spent : -1

Referring Judge:

Case No.:

Case Type:

32/23

Case Id:

2505M04105

RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC

Page No.:

Ms. Richa Sharma, DJS

Hearing Time:

2:00:00 PM

Date: 09/05/2025

PARSHOTAM LAL ANAND & ORS Vs. **SANJAY ARORA**

Total Days spent: -1

Case No.: Case Id: 2505M04085 Referring Judge: Sh. Amit Rana, DJS 10119/24

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM

NARINDER KUMAR GUPTA SHADAB Vs.

Total Days spent: -1

Case Id: 2505M04084 Sh. Rajesh Kumar Goel, DHJS Case No.: 589/24 Referring Judge:

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** Case Type: 2:00:00 PM

BANSAL TEXTILES Vs. PRAVEEN KHANDELWAL

Total Days spent: -1

2505M04083 Referring Judge: Sh. Amit Rana, DJS Case No.: 2517/20 Case Id:

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM

M/S S B SHAH & CO PVT LTD Vs. SHUBHAM GOYAL

Total Days spent: -1

2505M04086 Case No.: 2518/20 Case Id: Referring Judge: Sh. Amit Rana, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time:**

M/S S B SHAH & CO PVT LTD SHUBHAM GOYAL

Total Days spent: -1

Total: 33

Sh. A.S. Chaudhary, Advocate **Mediator:**

Case No.: 1057/21 Case Id: 2502M01661 Referring Judge: Ms. Pooja Yadav, DJS

MATRIMONIAL: DOMESTIC VIOLENCE 11:30:00 AM Case Type: **Hearing Time:**

SAHANAZ Vs. **MOHD ABID & ORS**

Total Days spent: 76

2504M02822 Case No.: Case Id: Referring Judge: Ms. Shivli Talwar, DJS 328/23

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** Case Type: 12:00:00 PM

KAVITA Vs. **KIRAN & ORS**

Total Days spent: 34

2505M03834 Case No.: Case Id: Referring Judge: Ms. Nivedita Anil Sharma, DHJS 359/18

Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:30:00 PM

PREM LATA KAUSHIK ۷s. **RS KAUSHIK**

Total Days spent: 6

Total: 3

Date: 09/05/2025

Mediator: Sh. Dharamvir Gupta, Advocate

Case No.: 1098/19 Case Id: 2504M03184 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

LALIT KUMAR Vs. RAJ KUMAR & ANR

Total Days spent : 22

Total: 1

Mediator: Sh. Gaurav Deep Sahdev, Advocate

Case No.: 684/15 Case Id: 2502M01393 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

STATE Vs. SACHIN

Total Days spent : 84

Case No.: 651/23 Case Id: 2504M02828 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

SHASHI Vs. AJEET KUMAR & ORS

Total Days spent : 34

Case No.: 10883/24 Case Id: 2505M03846 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM FINANCE LTD Vs. JYOTI MAWAR

Total Days spent : 6

Case No.: 1590/24 Case Id: 2502M01813 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

PUSHPA DEVI Vs. BINDU DHANWAL

Total Days spent: 69

Case No.: 205/24 Case Id: 2504M02837 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

PREETI KOHLI Vs. MANISH MANCHANDA

Total Days spent : 34

Total: 5

Mediator: Sh. Jai Ram Garg, Advocate

Case No.: 961/24 Case Id: 2501M00195 Referring Judge: Ms. Ravinder Bedi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

SRI NARAYN MERCANTIES PVT LTD Vs. NITCO MARBLE & GRANITE PVT LTD

Total Days spent : 118

Date: 09/05/2025

Case No.: 840/24 Case Id: 2501M00189 Referring Judge: Sh. Manoj Kr. Nagpal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S SRI NARAYAN MERCANTILES PVT LTD Vs. NITCO MARBLE GRANITE PVT LTD

Total Days spent : 118

Case No.: 8763/19 Case Id: 2504M02908 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 1:00:00 PM

RITIKA Vs. KARAN

Total Days spent : 34

Case No.: 10528/18 Case Id: 2504M03553 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

M/S PSKS IMPEX Vs. M/S FIT LINE ENTERPRISES & ANR

Total Days spent: 13

Case No.: 68/23 Case Id: 2505M03854 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

ISMAIL @ RAJU Vs. RAHISA BEGUM

Total Days spent : 6

Total: 5

Mediator: Sh. Neeraj Gupta, Advocate

Case No.: 76/19 Case Id: 2504M03492 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

MANCHANDA BROTHERS Vs. MANCHANDA FOODS

Total Days spent : 13

Case No.: 444/19 Case Id: 2504M03557 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

DINESH Vs. ANURADHA

Total Days spent : 13

Case No.: 440/22 Case Id: 2505M03830 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

INDERJEET Vs. DWARKA NATH & ORS

Total Days spent : 6

Case No.: 1823/23 Case Id: 2504M03507 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

RAJ RANI Vs. RAJINDER PRASAD & ORS

Total Days spent : 13

Total:

Date: 09/05/2025

4

Mediator: Sh. Pradeep Kumar, Advocate

Case No.: 18/22 Case Id: 2501M00763 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:15:00 PM

SUSHIL & ANR Vs. PRADEEP KUMAR

Total Days spent: 104

Case No.: 418/24 Case Id: 2504M03494 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

POOJA AHIRWAR Vs. RAMSWROOP

Total Days spent : 13

Case No.: 97345/16 Case Id: 2504M03500 Referring Judge: Sh. Kapil Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:30:00 PM

ATMA RAM TRUST Vs. SANATAN DHARAM SABHA RAWALPINDI

Total Days spent: 13

Case No.: 802/23 Case Id: 2505M03859 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S ORIENT MICRO ABRASIVE LTD Vs. M/S SACHIN TRADING

Case No.: 815/23 Case Id: 2505M03860 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S ORIENT MICRO ABRASIVES LTD Vs. M/S SACHIN TRADING

Total Days spent : 6

Case No.: 67/21 Case Id: 2502M01197 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 3:00:00 PM

TARUNA SINGH Vs. MANOJ KUMAR SINGH

Total Days spent: 90

Case No.: 1416/21 Case Id: 2504M03491 Referring Judge: Sh. Umang Joshi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

M/S MLM INDIA LTD Vs. SAI PRINT & PACK

Total Days spent : 13

Total: 7

Mediator: Sh. Rajesh Bhatia, Advocate

Case No.: 224/19 Case Id: 2504M03552 Referring Judge: Sh. Manoj Kumar Sharma, DHJS

Page No.: 12

Total Days spent:

6

Date: 09/05/2025

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

SENH GULATI Vs. JASMEET SINGH BEDI

Total Days spent : 13

Case No.: 366/19 Case Id: 2504M02898 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

USHA MALHOTRA Vs. RAMESH MALHOTRA

Total Days spent : 34

Case No.: 699/23 Case Id: 2504M02817 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR INJUNCTION Hearing Time: 12:45:00 PM

VANSHIKA Vs. CHANDA DEVI & ORS

Total Days spent : 34

Total: 3

Mediator: Sh. Sanjay Sharma, Advocate

Case No.: 2/25 Case Id: 2504M02909 Referring Judge: Ms. Akansha Gautam, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

ANJU BANSAL Vs. BRIJ BHUSHAN & ORS

Total Days spent : 34

Total: 1

Mediator: Sh. V.P. Johri, Advocate

Case No.: 1238/18 Case Id: 2504M03562 Referring Judge: Sh. Arvind Dev, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

CHAMELI DEVI Vs. DEV KUMAR

Total Days spent: 13

Total: 1

Mediator: Sh. Vivek Gupta, Advocate

Case No.: 96/25 Case Id: 2504M02899 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

DOLLY KAPOOR Vs. RATNA CHANANA & ORS

Total Days spent : 34

Case No.: 223/19 Case Id: 2504M03551 Referring Judge: Ms. Nivedita Anil Sharma, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 3:00:00 PM

ANUPREKSHA JAIN Vs. ABHISHEK JAIN

Total Days spent : 13

Date: 09/05/2025

Total: 2

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